

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.333/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Rotunda Capital & Finance (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and  
230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Rajesh Shah	Advocate	Ahmed
	Ahmed Chunawala		

**ORDER**

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. The application is allowed, vide separate order.

**Date : 19<sup>th</sup> April, 2017.**

Sd/-  
**M. K. Shrawat**  
**Member (Judicial)**